

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

ORDER

Subject: Nomination of Judicial officers for One Day Legal Workshop on the topic "Wildlife Protection Laws"

No: 1654 of 2025 / R.G./G.S. Dated: 10-11-2025

The Judicial Officers, as per Annexure "A" are hereby nominated for participating in the subject programme, which is scheduled to be held on 22nd of November, 2025 at J&K Judicial Academy, Mominabad, Srinagar.

The nominated Judicial officers shall report in the Academy, at 09:45 AM sharp on the scheduled date.

By Order.


Registrar (Administration)

No: 71997-72021 / R.G./G.S.

Dated: 10/11/2025

Copy of the above forwarded to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice
..... for information of their Lordship's
3. Registrar Vigilance, High Court of J&K and Ladakh.
4. Director, J&K Judicial Academy, Srinagar, for information and with the request to inform all the nominated Judicial Officers, accordingly.
..... for information and necessary action.
5. All the Pr. District and Sessions Judges of Kashmir Province/UT of Ladakh.
6. Concerned Judicial Officers.
7. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
8. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar.
..... for information and maintaining the record of the same.
9. Order File.


Registrar (Administration)

Annexure-B

One Day Legal Workshop on the topic "Wildlife Protection Laws"
in collaboration with Wildlife Trust of India(WTI)

At

J&K Judicial Academy, Mominabad, Srinagar

On

22.11.2025

I. Judicial Officers of Kashmir Province & UT of Ladakh as per post

S.No	Nomination as per Posting List
1.	PDJ, Bandipora
2.	PDJ, Shopian
3.	Additional District & Sessions Judge, Anantnag
4.	PDJ, Kulgam
5.	Spl. Mob. Magistrate, Lch
6.	Sub-Judge, Bijbehara
7.	Secretary DLSA, Srinagar
8.	Sub Judge, Patan
9.	Special Mobile Magistrate, Pulwama
10.	City Judge, Srinagar
11.	Secretary DLSA, Budgam
12.	Sub-Judge, Chadoora
13.	Special Mobile Magistrate, Trehgam, Kupwara
14.	Special Mobile Magistrate, Anantnag
15.	Sub Judge, Kupwara
16.	Secretary DLSA, Kargil
17.	Special Mobile Magistrate, Srinagar
18.	Forest Magistrate, Srinagar
19.	Secretary DLSA, Baramulla
20.	Secretary DLSA, Ganderbal
21.	Special Mobile Magistrate, Budgam
22.	Special Mobile Magistrate(PT&E), Srinagar
23.	City Munsiff, Srinagar

24.	Munsiff, Pulwama
25.	Addl. Special Mobile Magistrate Awantipora, Pulwama
26.	Munsiff, Pampore
27.	Addl. Mobile Magistrate (T), Srinagar
28.	Additional Special Mobile Magistrate Beerwah, Budgam
29.	Munsiff Handwara, Kupwara
30.	Munsiff. Zanskar. Kargil
31.	Sub Registrar. Srinagar
32.	Munsiff. Budgam
33.	Munsiff Kangan. Ganderbal
34.	Munsiff Chadoora. Budgam
35.	Munsiff Dooru. Anantnag
36.	Addl. Spl. Mobile Magistrate, Shopian
37.	District Mobile Magistrate (T) Sopore, Baramulla
38.	Munsiff, Charari Sharief, Budgam
39.	Munsiff, Tangmarg, Baramulla
40.	Munsiff Qazigund
41.	Munsiff D.H Pora, Kulgam
42.	3rd Additional Munsiff, Srinagar
43.	Munsiff Sumbal, Bandipora
44.	Addl. Special Mobile Magistrate, Ganderbal
45.	Addl. Spl. Mobile magistrate, Pantha Chowk, Srinagar
46.	Munsiff, Baramulla
47.	Munsiff, Shangus, Anantnag